

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD – TRAINING PROGRAMMES - (1) Training on “Change Management for the Judicial Officers – Ubuntu Linux 14.04 Training Programme-2015” to the Judicial Officers in the States of Telangana and Andhra Pradesh at their respective Districts on Saturday and Sunday i.e., on 22.08.2015 and 23.08.2015 in Spell-II and **(2)** One day Workshop for the District and Sessions Judges on ‘Protection of Children from Sexual Offences (POCSO) Act’, on 22.08.2015 at A.P. Judicial Academy, Secunderabad - Certain instructions – ISSUED.

REF: 1. High Court’s Proceedings ROC.No.4191/2015-B.Spl., dated 25.07.2015.
2. High Court’s Proceedings ROC.No.4773/2015-B.Spl., dated 14.08.2015.
3. Application Dis.No.1328, dated 17.08.2015 from Sri A.Jagadeesh Chandra Rao.
4. Application Dis.No.1268, dated 17.08.2015 from Dr. V.Radha Krishna Krupa Sagar.

ORDER ROC.NO.4773/2015-B.SPL., DATED: 20.08.2015

The High Court is pleased to pass the following Orders:-

The District and Sessions Judges who are working in Chittoor, Visakhapatnam, Khammam, Guntur and Adilabad and nominated to participate in the training programme on “Change Management for the Judicial Officers – Ubuntu Linux 14.04 Training Programme-2015”, for two days on 22.08.2015 and 23.08.2015 at their respective District Headquarters, vide proceedings 1st cited, and have also been nominated for one day Workshop on ‘Protection of Children from Sexual Offences (POCSO) Act’ on 22.08.2015 at A.P. Judicial Academy, Secunderabad, vide proceedings 2nd cited, are hereby directed to attend one day Workshop on ‘Protection of Children from Sexual Offences (POCSO) Act’ on 22.08.2015 at A.P. Judicial Academy, Secunderabad. They are further directed to attend the training programme on “Change Management for the Judicial Officers – Ubuntu Linux 14.04 Training Programme-2015” for two days on Saturday and Sunday in any Spell after Spell-II, at nearby Districts. Those officers are entitled to draw T.A. and D.A. as per Rules.

Further, Dr. V.Radha Krishna Krupa Sagar, I Addl. District and Sessions Judge, Khammam, has to attend before the Hon’ble Inquiry Judge at 10.30 a.m. on 22.08.2015, the officer is permitted to attend the Workshop at A.P. Judicial Academy at 8.30 a.m. and again report back at the Judicial Academy after completion of Inquiry proceedings before the Hon’ble Inquiry Judge, as requested by the officer in the reference 4th cited.


REGISTRAR (VIGILANCE)

To

1. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
2. The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court’s website).
3. **The Prl. District and Sessions Judges:**
Adilabad, Chittoor, Guntur, Khammam and Visakhapatnam.
4. **The I Additional District and Sessions Judges:**
Adilabad, Chittoor, Guntur, Khammam and Visakhapatnam.
5. The I Addl. Metropolitan Sessions Judge, Hyderabad.
6. **The District Treasury Officers:**
Adilabad, Chittoor, Guntur, Khammam and Visakhapatnam.